

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

240. CONT.A./6/2022 CONT.A./13/2023 CP/16(MB)2022

**IN THE MATTER OF**

Deepak Suresh Gadge

... Petitioner

Vs

Urban Township Private Limited

... Respondent

U/s 59 Sec. 241(1) Sec. 242(4) of the Companies Act, 2013

**Order Delivered on 24.04.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant:

For the Respondent:

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**ORDER**

Adjourned to **19.06.2024.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/